

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

Subject: Waiting lists for the posts of Data Entry Operators (State Cadre) in Subordinate Courts of the State pursuant to Advertisement Notification No. 986 dated 20.02.2014.

ORDER

No.: 416

Dated: 12.07.2019

Consequent upon the finalization of the selection process and preparation of select lists and waiting lists by the Selection Committee, constituted for recruitment to the State Cadre posts of Data Entry Operators in Subordinate Courts of the State advertised vide High Court Notification Nos. 986 dated 20.02.2014, and the approval of the recommendations of the Selection Committee by Hon'ble the Chief Justice, following waiting lists are issued for Subordinate Courts of the State which shall remain in force for a period of six months from the date of issuance of appointment orders of selected candidates:


(A) Waiting list SC Category

S. No.	Roll No.	Name, Parentage & Address
1	31/DEO/JK	Ms Nisha Rani D/o Madan Mohan R/o H. No. 9, BC Road, Ahatta Chopra near G.B. Stand, Jammu

(B) Waiting list ST Category

S. No.	Roll No.	Name, Parentage & Address
1	03/DEO/JK	Musaraza Dar S/o Gh. Rasool Dar R/o Dawar Gurez, Bandipora

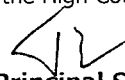
By Order.


(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No.: 507-11/Rsy-344 Dated: 12-07-2019

Copy to the:

1. Registrar General, High Court of Jammu and Kashmir.
2. Registrar Vigilance, High Court of Jammu and Kashmir.
3. Registrar Rules, High Court of Jammu and Kashmir.
4. Director, Information with the request to publish the Waiting list having wide circulation in all the three divisions of the State.
5. Incharge NIC, High Court Wing, Srinagar for uploading on the High Court Web site.


Principal Secretary to
Hon'ble the Chief Justice